COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 135 OF 2018 & IA NOS. 631, 728 & 641 OF 2018

Dated : 12th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Haryana Power Purchase Centre & Vs.			Appellant(s)	
GMR Kamalanga Energy Limited &	ors.			Respondent(s)
Counsel for the Appellant(s)	:	Mr. M.G. Ramachan Ms. Ranjitha Ramac Ms. Poorva Saigal		n
Counsel for the Respondent(s)	:	Mr. Yashaswi Kant	ava Prabhu Patil, Sr. Adv. haswi Kant veena Dhamija for R-1	
		Mr. Ravi Kishore for	R-2	

<u>ORDER</u>

Learned counsel for the respondents seek some time to file reply. They may file the same on or before 24.08.2018 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on 01.10.2018.

(Justice N. K. Patil) Judicial Member

(I.J. Kapoor) Technical Member